

45

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 241/(MAH)/2017

CORAM:

Present:

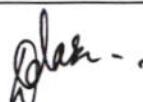
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal
V/s
Vijay Auto Industries Pvt. Ltd. & Ors.

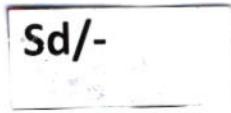
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
45	Adv. Nirmal Dave a/w Adv. Dipali Desai, Adv. Aditi Bhargava, Adv. Aashna Desai	Counsel	
	Rajkumar Khandelwal	Respondent	

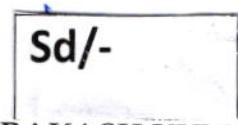
ORDER

CP No. 241/241-242/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 28.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)